

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1150

TO BE ANSWERED ON MONDAY, FEBRUARY 8, 2021 / MAGHA 19, 1942 (Saka)

'FINANCIAL PACKAGE OF 20 LAKH CRORE'

1150: SHRI BHARTRUHARI MAHTAB:

Will the Minister of **FINANCE** be pleased to state:

- a. the details of the financial package of Rs. 20 lakh crore announced by the Government to mitigate the impact of COVID-19 Pandemic on the economy of the country;
- b. whether the Government has achieved the desired results of announcing the said package in the country;
- c. if so, the details thereof, sector-wise and if not, the reasons therefor;
- d. the details of loans/non-refundable amount disbursed to various industries/individuals after announcement of the said package, bank-wise and sectorwise; and
- e. the steps taken/being taken by the Government to ensure that financial support actually reaches to intended beneficiaries of the said package?

ANSWER

MINISTER OF STATE (FINANCE)
(SHRI ANURAG SINGH THAKUR)

(a) to (c): The Government of India had announced AatmaNirbhar Bharat Packages (ANB) 1.0, 2.0, and 3.0 on 13th May, 2020 to 17th May, 2020, 12th October, 2020 and 12th November 2020 respectively. The Aatmanirbhar Bharat Packages comprise of various long-term schemes/ programmes/ policies announced with the objective of fighting COVID-19 and to make the country self-reliant. These are mostly long term measures on which outcomes will be visible in due course. A Statement indicating details of the AatmaNirbhar Bharat Packages is at **Annexure-I**.

(d): A Statement indicating details of loans/guarantees released after announcement of the package is at **Annexure-II**. The Government has provided 2,74,278.87 Metric Tonne of foodgrains to 548,55,773 migrants and 16751 Metric Tonne of Channa to 1,67,50,807 migrants through State/UTs under ANB. Further under ECLGS scheme, 91,90,006 guarantees worth INR 2,01,364 crore have been provided.

(e): All the financial transactions are done through Direct Benefit Transfers (DBT) into the account of the beneficiaries to ensure that financial support actually reaches to intended beneficiaries of the said package.

Statement referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 1150 for 8.2.2021.

ANB Announcements

- A. Announcements made on 13.05.2020**
1. Rs 3 lakh crore Emergency Working Capital Facility for Businesses, including MSMEs
 2. Rs 20,000 crore Subordinate Debt for Stressed MSMEs
 3. Rs 50,000 crore equity infusion through MSME Fund of Funds
 4. New Definition of MSME and other Measures for MSME
 5. No Global tenders for Government tenders of upto Rs 200 crore
 6. Extending the Employees Provident Fund Support for business and organised workers for another 3 months for salary months of June, July and August 2020
 7. EPF Contribution to be reduced for Employers and Employees for 3 months to 10% from 12% for all establishments covered by EPFO for next 3 months
 8. Rs. 30,000 crore Special Liquidity Scheme for NBFC/HFC/MFIs
 9. Rs. 45,000 crore Partial credit guarantee Scheme 2.0 for Liabilities of NBFCs/MFIs
 10. Rs 90,000 crore Liquidity Injection for DISCOMs
 11. Relief to Contractors given by extension of up to six months for completion of contractual obligations, including in respect of EPC and concession agreements
 12. Relief to Real Estate Projects the registration and completion date for all registered projects will be extended up to six months.
 13. Tax relief to business as pending income tax refunds to charitable trusts and non-corporate businesses and professions to be issued immediately
 14. Reduction in Rates of 'Tax Deduction at Source' and 'Tax Collected at Source' by 25% for the remaining period of FY 20-21
 15. Due Dates for various tax related compliances extended
- B. Announcements made on 14.05.2020**
16. Free food grains supply to Migrants for 2 months.
 17. Technology system to be used enabling Migrants to access PDS(Ration) from any Fair Price Shops in India by March,2021-One Nation one Ration Card
 18. Scheme for Affordable Rental Housing Complexes for Migrant Workers and Urban Poor to be launched
 19. 2% Interest Subvention for 12 months for Shishu MUDRA loanees- Relief of Rs. 1500 crore
 20. Rs 5000 crore Credit facility for Street Vendors.
 21. Rs 70,000 crore boost to housing sector and middle income group through extension of Credit Linked Subsidy Scheme for MIG under PMAY(Urban)
 22. Rs 6,000 crore for Creating employment using CAMPA funds
 23. Rs 30,000 crore Additional Emergency Working Capital for farmers through NABARD
 24. Rs 2 lakh crore concessional credit boost to 2.5 crore farmers under Kisan Credit Card Scheme
- C. Announcements made on 15.05.2020**
25. Rs 1 lakh crore Agri Infrastructure Fund for farm-gate infrastructure for farmers
 26. Rs 10,000 crore scheme for formalisation of Micro Food Enterprises (MFE)
 27. Rs 20,000 crore for Fishermen through Pradhan Mantri Matsya Sampada Yojana (PMMSY)
 28. National Animal Disease Control Programme
 29. Setting up of Animal Husbandry Infrastructure Development Fund - Rs. 15,000 crore
 30. Promotion of Herbal Cultivation : outlay of Rs 4,000 crore
 31. Beekeeping initiatives –Rs 500 crore
 32. From 'TOP' to TOTAL – Rs 500 crore
 33. Measures for Governance and Administrative Reforms for Agriculture Sector
 - i. Amendments to Essential Commodities Act to enable better price realisation for farmers
 - ii. Agriculture Marketing Reforms to provide marketing choices to farmers

iii. Agriculture Produce Price and Quality Assurance

D. Announcements made on 16.05.2020

34. commercial Mining introduced in Coal Sector
35. Diversified Opportunities in Coal Sector
36. Liberalised Regime in Coal Sector
37. Enhancing Private Investments and Policy Reforms in Mineral Sector
38. Enhancing Self Reliance in Defence Production
39. Policy Reforms in Defence Production
40. Efficient Airspace Management for Civil Aviation
41. More World-Class Airports through PPP
42. India to become a global hub for Aircraft Maintenance, Repair and Overhaul (MRO)
43. Tariff Policy Reform in Power Sector; Privatization of Distribution in UTs
44. Boosting private sector investment through revamped Viability Gap Funding Scheme in Social Sector
45. Boosting private participation in space activities
46. Reforms in Atomic Energy Sector

E. Announcements made on 17.05.2020

47. Rs 40,000 crore increase in allocation for MGNREGS to provide employment boost
48. Increased investments in Public Health and other health reforms to prepare India for future pandemics
49. Technology Driven Education with Equity post-COVID
50. Further enhancement of Ease of Doing Business through IBC related measures
51. Decriminalisation of Companies Act defaults
52. Ease of Doing Business for Corporates
53. Public Sector Enterprise Policy for a New, Self-reliant India
54. Increase borrowing limits of States from 3% to 5% for 2020-21 only & promoting State level reforms

F. Announcements made on 12th October 2020

55. LTC Cash Voucher Scheme- cash payment to employees in lieu of one LTC during 2018-21, (full payment on Leave encashment and tax-free payment of LTC fare)
56. Special Festival Advance Scheme- interest-free advance of Rs. 10,000, in the form of a prepaid RuPay Card, to be spent by March 31, 2021.
57. Capital Expenditure Boost for States- A special interest-free 50-year loan to states for ₹ 12,000 crore capital expenditure
 - ₹ 200 crore each for 8 North East states
 - ₹ 450 crore each Uttarakhand, Himachal
 - ₹ 7,500 crore for remaining states, as per share of Finance Commission's devolution
58. Capital Expenditure Boost for the Centre-Additional budget of ₹ 25,000 crore (in addition to ₹ 4.13 lakh crore given in Budget 2020-'21) provided for capital expenditure on roads, defence, water supply, urban development and domestically produced capital equipment.

G. Announcements made on 12th November 2020

59. Aatma Nirbhar Bharat Rozgar Yojana- to incentivize job creation during COVID-19 recovery. If EPFO-registered establishments take in new employees without EPFO numbers or those who lost jobs earlier, the Yojana will benefit these employees.
60. Emergency Credit Line Guarantee Scheme for MSMEs, businesses, MUDRA borrowers and individuals (loans for business purposes), extended till March 31, 2021. Credit guarantee support scheme launched for Healthcare sector and 26 sectors stressed due to COVID-19. Entities will get additional credit up to 20% of outstanding credit; repayment can be done in five years (1 year moratorium + 4 years repayment).

61. Production Linked Incentive worth ₹ 1.46 Lakh Crore offered to 10 champion sectors.
62. ₹ 18,000 Crore Additional outlay for PM Awaas Yojana – Urban
63. Support for Construction & Infrastructure – Relaxation of Earnest Deposit Money & Performance Security on Government Tenders
64. Income Tax relief for Developers & Home Buyers
65. Platform for Infra Debt Financing
66. Support for Agriculture: ₹ 65,000 Crore for subsidized fertilizers
67. Boost for Rural Employment: Additional outlay of ₹ 10,000 Crore is being provided for PM Garib Kalyan Rozgar Yojana. Funds can be used for MGNREGA or for Gram Sadak Yojana, this will help accelerate rural economy .
68. Boost for Project Exports ₹ 3,000 Crore boost to be given for project exports through assistance given by India to developing countries under Indian Development and Economic Assistance Scheme (IDEAS Scheme). This will help EXIM Bank facilitate these Line of Credit development assistance activities and promote exports from India.
69. Capital and Industrial Stimulus ₹ 10,200 Crore additional budget stimulus will be provided for capital and industrial expenditure on defence equipment, industrial infrastructure and green energy.
70. R&D grant for COVID Vaccine; ₹ 900 Crore is being provided to Department of Biotechnology for research activities related to COVID-19 vaccine development. This does not include cost of vaccine or logistics for vaccine distribution (whatever is required for that will be provided)

Statement referred to in reply to part (d) of Lok Sabha Unstarred Question No. 1150 for 8.2.2021.

No.	Scheme	Loans/Guarantees issued
1.	Interest Subvention of 2% on prompt repayment of Shishu Loans extended under Pradhan Mantri Mudra Yojana (PMMY) for a period of 12 months to eligible borrowers, at an estimated cost of about Rs.1500 crore	An amount of Rs.775 crore released to Small Industries Development Bank of India, the implementing agency as first tranche for immediate release of interest subvention benefit to Member Lending Institutions (MLIs) for crediting into the accounts of eligible PMMY borrowers. As on 29.01.2021, more than Rs.303.07 crore have been disbursed by SIDBI to MLIs for onward credit of subvention accounts into accounts of borrowers.
2.	Emergency Credit Line Guarantee Scheme	As per National Credit Guarantee Trusteeship Company Limited, as on 25.01.2021, cumulative loans sanctioned under ECLGS by various Member Lending Institutions stand at Rs.2.39 lakh crore.
3.	Partial Credit Guarantee Scheme 2.0.	As per SIDBI, an amount of Rs.23,342 crore has been disbursed to NBFCs/HFCs/MFIs by Public Sector Banks for purchase of Bonds/CPs upto 31.12.2020 (the timeline for purchase of portfolio of Bonds/CPs)
4.	Special Liquidity Scheme for NBFCs & HFCs	The SLS Trust set up to issue interest bearing special securities guaranteed by GOI has disbursed Rs.7125.51 crore upto the date of validity of the scheme i.e. 30.09.2020
5.	Rs 30,000 crores Additional Emergency Working Capital Funding for farmers through NABARD	As on 01.01.2021, Rs. 25,000 crore has been disbursed out of this special facility. Balance amount of Rs. 5000 crore under SLF allocated to NABARD by RBI for smaller NBFCs and NBFC-MFIs.
6.	Rs 20,000 crores Subordinate Debt for Stressed MSMEs	257 guarantees amounting to Rs. 28.30 crore have been issued so far.
7.	Rs 5000 cr Special Credit Facility for Street Vendors	As on January 12, 2021, 17.51 lakh loans sanctioned (out of over 33.87 lakh loan applications received) and over 12.84 lakh loan disbursed.
8.	Rs 1 lakh crore Agri Infrastructure Fund for farm-gate infrastructure for farmers	The first sanction of Rs. 1128 Crore was made to over 2,280 farmer societies on 09.08.2020. As on 15 th January 2021, Rs. 2991 Cr. has been in principal sanctioned under the scheme to 3055 PACS and 235 crore for for 230 entities other than PACs by NABARD.
